Office Order

With the approval of Competent Authority, additional charge of OL, Chandigarh is hereby given to Sh. Santosh Kumar, ROC, Chandigarh with immediate effect, till joining of Sh. M. Jayakumar on transfer from Chennai to Chandigarh or till further orders.

2. Sh. D.P. Ojha is hereby directed to immediately handover the charge of OL, Chandigarh to Sh. Santosh Kumar, ROC, Chandigarh to take up his next assignment as OL, Delhi.

Copy to:
1. Officers concerned.
2. PSO/PPS/PS to secretary, AS, JS(M), JS(B), JS(AM), JS(SP), DII(NS), DII(Policy).
3. O/o RD (SR)/ (NR).
4. O/o ROC, Chandigarh
5. O/o OL, Delhi/ Chandigarh.
6. Personal file of concerned officers.

Under Secretary to the Government of India
Tele/fax: 011-23383507

Rakesh Kumar

(27/12/14)

Rakesh Kumar

Under Secretary to the Government of India
Tele/fax: 011-23383507

Ajay Dhruv Shrotra

Joint Secretary

DD/ HSP

3/12/14

SARO

(Handwritten)

No. A-22011/1/2014-Ad. II
Government of India
Ministry of Corporate Affairs

5th Floor, 'A'- Wing, Shastri Bhawan,
Dr. Rajendra Prasad Road, New Delhi
Dated: 2nd December, 2014